



SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/s. RAIHAN HEALTHCARE PRIVATE LIMITED

Relevant Particulars	
1. Name of corporate debtor	M/s Raihan Healthcare Private Limited
2. Date of incorporation of corporate debtor	03 rd October 2013
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Ernakulam
4. Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U85194KL2013PTC035127
5. Address of the registered office and principal office (if any) of corporate debtor	EP-4/744-C, Murikkolil, Nadackal P O, ErattupettaKottayam, Kerala- 686124.
6. Date of closure of insolvency resolution process	15 th October 2019. (CIRP Extended for 30 days).
7. Liquidation commencement date of corporate debtor	16 th December, 2019.[Being the date of liquidation order of NCLT]
8. Name, address, email address, telephone number and the registration number of the Liquidator	CA. Mahalingam Suresh Kumar Reg.No.-IBBI/IPA-001/IP-P00110/2017-18/10217 SPP & Co., Chartered Accountants, No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045. Mob: +91 73730 52341 e-mail: msureshkumar@icai.org
9 Last date for submission of claims	11 th March, 2020

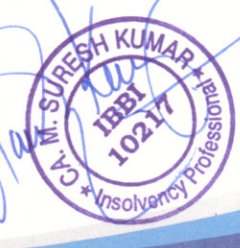
Notice is hereby given that the Hon'bleNCLT, Kochi Bench has ordered for commencement of Liquidation of M/s Raihan Healthcare Private Limitedon 16th December, 2019.

The stakeholders of M/s Raihan Healthcare Private Limited, are hereby called upon to submit a proof of their claims on or before 11th March, 2020 to the Liquidator at the address mentioned against item 8.

M/s. SPP & Co., Chartered Accountants

No.27/9, NivedhVikas, Pankaja Mill Road,Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341 E : msureshkumar@icai.org, cirp@sppgroups.com



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-PO0110/2017-2018/10217

Note:

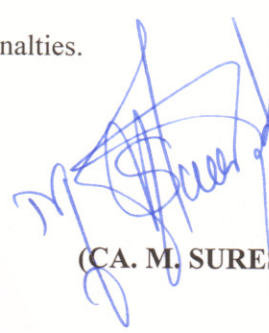
Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 11/02/2020

Place : Coimbatore

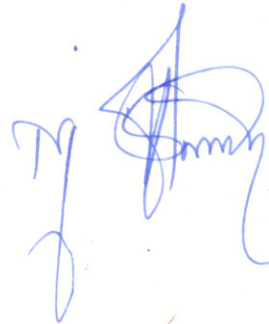

(CA. M. SURESH KUMAR)
Liquidator



Published in Newspaper on 12/Feb/2020

English - The New Indian Express - Kottayam & Malappuram Edition

Malayalam - Malayala Manorama - Kottayam & Malappuram Edition


(CA. M. SURESH KUMAR)
Liquidator



M/s. SPP & Co., Chartered Accountants

No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341 E : msureshkumar@icai.org, cirp@sppgroups.com